

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 21 OF 2015**

**Dated: 14<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)**  
**Vs.**  
**West Bengal Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Meghana Aggarwal  
Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

**ORDER**

List this matter for hearing on **28.09.2018**, along with Appeal No. 20 of 2015, as agreed by the learned counsel appearing for the Appellant and the first Respondent.

**(S.D. Dubey)**  
**Technical Member**  
*vt/kt*

**(Justice N.K. Patil)**  
**Judicial Member**